

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No.11 of 2015 & IA Nos. 7 of 2016, 8 of 2016 and 388 of 2016, Appeal No.12 of 2015, Appeal
No.13 of 2015 and Appeal No.14 of 2015**

Dated: 06th September, 2016

In the matter of :

A.No.11/2015 & IA Nos. 7/2016, 8/2016 and 388/2016

Dakshinachal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

Appeal No.12 of 2015

Pachimanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

Appeal No.13 of 2015

Purvanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

Appeal No.14 of 2015

Madhyanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on 17th October, 2016.

Court Master

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